

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1189**

**TO BE ANSWERED ON THE 10TH DECEMBER, 2025/ AGRAHAYANA 19, 1947
(SAKA)**

UTILIZATION CERTIFICATES AND RELEASE OF DISASTER RELIEF FUNDS

1189 SHRI HARSH MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether States/UTs are submitting Utilization Certificates (UCs) in time for the disaster relief funds (SDRF/NDRF) received from the Central Government;

(b) if not, the reasons for such delays;

(c) the year-wise amount of funds released to States/UTs under NDRF and other Central disaster management mechanisms during last five years;

(d) the year-wise and State-wise/UT-wise details of UCs received against these funds; and

(e) whether the Ministry has adopted any special mechanism or compliance measures to ensure timely submission of delayed UCs?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): As per the National Disaster Management Policy, the primary responsibility for disaster management rests with the State Governments concerned. Financial assistance is provided from the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF), in accordance with the established procedure. The entire exercise requires

adhering to the established procedure envisaged in the NDRF/ SDRF guidelines, which is accessible on the Ministry's website: www.ndmindia.mha.gov.in. The Central share of SDRF is released in two equal instalments, first in June and the second in December subject to fulfillment of conditions of the guidelines including information relating to crediting of earlier released funds and statement of expenditure. There is no Union Territory-wise allocation of funds under SDRF/ NDRF.

As per the scheme of SDRF/ NDRF, the State Government is responsible to ensure that money drawn from the SDRF (including central assistance from NDRF) is actually utilized for the purposes for which it was released, only on specified items of expenditure and as per norms approved by the Government of India. State Accountant General is required to monitor the expenditure as per the items and norms of assistance. The Comptroller and Auditor General of India causes audit of SDRF every year in terms of the scheme of the SDRF.

The State-wise details of allocation and releases of funds from SDRF and NDRF to the States during 2020-21 to 2024-25 are given in Annexure.

Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2020-21 to 2024-25

(Rs. in crore)

Sl. N	State	Allocation under SDRF					Centre's share of SDRF released					Released from NDRF				
		2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2024-23	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25
1.	Andhra Pr.	1192.80	1192.80	1252.80	1315.20	1380.80	895.20	895.20	940.00	987.20	1036.00	657.029	351.43	--	--	56.895
2.	Arunachal Pr.	222.40	222.40	233.60	245.60	256.80	200.00	200.00	210.40	220.80	115.60	59.34	--	--	--	--
3.	Assam	686.40	686.40	720.80	756.80	795.20	617.60	617.60	648.80	680.80	716.00	44.37	--	250.00	--	29.017
4.	Bihar	1510.40	1510.40	1586.40	1664.80	1748.00	1132.80	1132.80	1189.60	1248.80	1311.20	1255.27	1038.96	--	--	--
5.	Chhattisgarh	460.80	460.80	484.00	508.00	533.60	345.60	345.60	181.60	181.60	380.80	--	--	--	--	33.243
6.	Goa	12.00	12.00	12.80	12.80	13.60	9.60	9.60	9.60	9.60	10.40	--	--	--	--	31.50
7.	Gujarat	1412.00	1412.00	1482.40	1556.80	1635.20	1059.20	1059.20	556.00	1140.00	600.00	--	1000.00	--	--	--
8.	Haryana	524.00	524.00	550.40	577.60	606.40	392.80	392.80	412.80	433.60	455.20	--	--	--	--	--
9.	Himachal Pr.	363.20	363.20	380.80	400.80	420.00	327.20	327.20	342.40	360.80	378.40	2.90	--	214.26	787.25	84.564
10.	Jharkhand	605.60	605.60	635.20	667.20	701.60	454.40	454.40	--	476.80	1027.20	--	200.00	--	--	--
11.	Karnataka	843.20	843.20	885.60	929.60	976.00	632.80	632.80	664.00	697.60	732.00	689.27	1623.30	--	--	3528.447
12.	Kerala	335.20	335.20	352.00	369.60	388.00	251.20	251.20	264.00	277.60	291.20	--	--	939.83	--	--
13.	Madhya Pr.	1941.60	1941.60	2038.40	2140.80	2248.00	1456.00	1456.00	1528.80	1605.60	1686.40	1891.79	600.50	--	--	--
14.	Maharashtra	3436.80	3436.80	3608.80	3788.80	3978.40	2577.60	2577.60	2706.40	2841.60	2984.00	420.12	1056.39	--	--	--
15.	Manipur	37.60	37.60	39.20	41.60	44.00	33.60	33.60	35.20	18.80	50.00	26.53	--	--	--	12.15
16.	Meghalaya	58.40	58.40	60.80	64.80	67.20	52.80	52.80	27.20	27.20	59.60	16.52	--	--	--	11.982
17.	Mizoram	41.60	41.60	43.20	46.40	48.00	37.60	37.60	39.20	41.60	43.20	--	--	--	--	18.36
18.	Nagaland	36.80	36.80	38.40	40.80	42.40	32.80	32.80	34.40	36.80	38.40	1.335	--	107.304	--	10.815
19.	Odisha	1711.20	1711.20	1796.80	1886.40	1980.80	1283.20	1283.20	1348.00	1415.20	1485.60	500.00	500.00	--	--	45.086
20.	Punjab	528.00	528.00	554.40	582.40	611.20	474.43	396.00	416.00	436.80	458.40	--	--	--	--	29.601
21.	Rajasthan	1580.00	1580.00	1659.20	1742.40	1828.80	1184.80	1184.80	1244.80	1307.20	1372.00	68.65	--	13.46	--	--
22.	Sikkim	44.80	44.80	47.20	49.60	52.00	40.00	40.00	42.40	44.80	47.20	73.86	55.23	--	81.89	229.831
23.	Tamil Nadu	1088.00	1088.00	1142.40	1200.00	1260.00	816.00	816.00	856.80	900.00	944.80	286.91	566.36	--	--	360.086
24.	Telangana	479.20	479.20	503.20	528.00	555.20	359.20	359.20	188.80	584.80	416.80	--	--	--	--	42.783
25.	Tripura	60.80	60.80	63.20	67.20	70.40	54.40	54.40	56.80	60.80	71.60	12.93	--	--	--	186.40
26.	Uttar Pr.	2062.40	2062.40	2165.60	2273.60	2388.00	1546.40	1546.40	812.00	1664.80	1748.40	--	--	--	--	172.95
27.	Uttarakhand	832.80	832.80	874.40	918.40	964.00	749.60	749.60	787.20	826.40	868.00	--	--	--	--	21.30
28.	West Bengal	1078.40	1078.40	1132.80	1189.60	1248.00	808.80	808.80	849.60	892.00	936.00	2250.28	350.13	--	--	84.771
Total		23186.40	23186.40	24344.80	25,565.60	26841.60	17825.63	17747.20	16392.80	19419.60	20264.40	8257.11	7342.30	1524.85	869.14	5160.76